for conversion of Danish Kromer into Indian currency or vice-versa

- (iv) G.S.R. 377(E) published in Gazette of India dated the 16th June, 1979, together with an explanatory memorandum regarding revised rate of exchange for conversion of Pound Sterling into Indian currency) or vice versa in supersession of the rate fixed under Notification No. G.S.R. 313(E) dated the 16th May 1979
- (v) G.S.R 393(E) published in Gazette of India dated the 23rd June, 1979, together with an explanatory memorandum regarding revised rate of exchange for conversion of Pound Sterling into Indian currency of versa in supersession of the rate under Notification No. G.S.R. 377(E) dated the 16th June, 1979.

[Placed in Library. See No. LT-4566/79].

(2) A copy of Notification No. G.S.R. 317(E) (Hindi and English versions) published in Gazette of India dated the 22nd May, 1979, together with an explanatory memorandum regarding exemption of certain energy foods meant for free distribution from Central Excise Duty, issued under the Central Excise Rules, 1944.

[Placed in Library. See No. LT-4567/79].

- (3) A copy each of the following Reports (Hindi and English versions) under article 151(1) of the Constitution:—
- (i) Report of the Comptroller and Auditor General of India for the year 1977-78. Union Government (Civil) Revenue Receipts-Volume II—Direct Taxes. [placed in Library. See No. LT-4568/79].

- (ii) Report of the Comptroller and Auditor General of India for the year 1977-78 Union Government (Railways) [Placed in Library. See No. LT-4569/79].
 - (4) A copy of Appropriation Accounts, Railways for 1977-78 part—I—Review (Hindi and English versions). [Placed in Library. See No. LT-4570/79].
 - (5) A copy of Appropriation Accounts Railways for 1977-78 Part II—Detailed Appropriation Accounts (Hindi and English versions) [Placed in Library, See No. LT-4571/79].
 - (6) A copy of Block Accounts (Including Capital statements comprising the Loan Accounts) Balance Sheets and Profit and Loss Accounts, Railways, for 1977-78 (Hindi and English versions) [Placed in Library. See No. LT-4572/79].
- (7) (i) A copy of the Report of the Committee on Controls and Subsidies along with volumes containing Annexes and Appendix to the Report.
- (ii) A statement (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi version of the documents mentioned at (i) above. [Placed in Library, See No. LT-4573/79].

COMMITTEE OF PRIVILEGES FIFTH REPORT

SECRETARY: I beg to lay on the Table the Fifth Report of the Committee of Privileges which was presented by the Chairman, Committee of Privileges, to the Speaker on the 31st May, 1979.

ANNONCEMENT Re. PANEL OF CHAIRMEN

MR. SPEAKER: I have to inform the House that under Rule 9 of the Rules of Procedure, I have nominat-